

Quarterly Return to be submitted by CICs having overseas investment

Sr. No.	Name of the WOS/JV (for JV, indicate names of partners)	Country and date of incorporation	Date of NoC from DNBS	Business undertaken
Sr. no.	Key Indicators			
a)	Adjusted net worth as a percentage of aggregate risk weighted assets on balance sheet and risk adjusted value of off-balance sheet items:			
b)	Net Profit of the CIC as per the last audited balance sheet:			
c)	Amount of remittance made to the WOS/JV during the quarter:			
	Name of the WOS/JV		Amount remitted	
d)	Cumulative investment (fund based and non-fund based commitment) in the WOS/JV at the end of the quarter (amount and as percentage of owned funds of the CIC):			
	Name of the WOS/JV	Amount remitted and as % of owned funds including step down subsidiaries if any	Non fund based commitment and value (also specifying the nature for eg: performance guarantee)	

e)	Aggregate overseas investment of the CIC as percentage of owned funds of the CIC:				
f)	Whether the overseas WOS/JV is regulated in the host country. If yes:				
Name of the regulator:	Any regulatory visits made during the reporting period:	Concerns expressed by the regulator:	Any regulatory changes during the period which would impact the business of the subsidiary:	Fines / penalties levied by the overseas regulator, if any:	
g)	Returns obtained from the WOS/JV during the quarter:				
Name of the WOS/JV	Returns obtained				
h)	Financial details of JV/WOS				
Name of the WOS/JV	Net profit	Size of Balance Sheet (Details of significant items of assets and liabilities may be attached)			